

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

CAA 129 (ND)/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE COMPANY: M/s Ashmeet Infrastructure Pvt. Ltd. With Competent Holdings Pvt. Ltd.

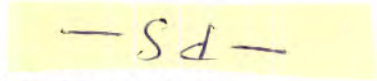
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:	Mr. Rajiv Shankar Dvivedi,	Advocate for the Petitioner		
	Mr. S.K. Sarkar,	Advocate for the Petitioner		
	Mr. Prashant Kumar Sarkar,	CS for the Petitioner		

ORDER

The Consent Affidavit is stated to have been filed in the Registry. The same has not been received before this Bench.

To come up on 24th October, 2017 for further consideration.


(Ina Malhotra)
(Member (J))